

**COURT – I**  
**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )  
**Appeal No. 100 of 2012**

**Dated : 4<sup>th</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Haryana Vidyut Prasaran Nigam Ltd. ... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission**  
**& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Pradeep Dahiya**

**Counsel for the Respondent (s): Ms. Shikha Ohri for HERC**

**ORDER**

The learned counsel for the Respondent is filing the additional Written Submissions today after serving copy on the other side.

Written Submissions have already been filed by the Appellant.

***Judgment is Reserved.***

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/vs